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O.A. No.1173/06

01.11.2012

Hon'ble Mr. Shashi Prakash-AM

None for the parties. Hence, case is adjourned.

List on 17.12.2012.

Sy
(AM)

Sushil

17.12.2012

Hon Mr. Sanjeev Kaushik, JM
Hon Ms. Jayati Chaudhary, AM

None for the applicant even
reused call. Sri Anil Duttvedi for
respondents.

This was the position on 3.9.12
1.11.12. It seems that the applicant
lost interest in prosecuting the case
MA for restoration No. 2693/12
in default for want of prosecution.

J. An
AM

J. An
AM

pl